त्तीय बैंक ग्राफ महाराष्ट्र

श्रेष्ठता प्रमाण पत :---

बक आफ इंडिया, बैंक आफ बड़ौदा, सेंट्रल बैंक आफ इंडिया,पंजाब नेशनल बैंक और ग्रोरियंटल बैंक आफ कामर्स

(घ) भारतेय रिजवं बैंक ने सूचित किया है कि वर्तमान श्रांबड़ा सूचना प्रणालें से प्रथन में पूछे गए ढंग से सूचना प्राप्त नहीं होते। श्रलवत्ता सरवारें क्षेत्र के सभी बैंक अपने गृह पतिकाएं प्रााणित करते हैं जिनमें हिन्दी खण्ड भें होता है। सरकार क्षेत्र के वई बैंक अपने मंडल/ क्षेत्र य श्रंचल स्तरों पर भें श्रलग से हिन्दी पतिवाएं प्रवाणित करते हैं।

Complaint Lodged against M/s. Reliance Industries

3100. SHRI BEKAL UTSAHI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Central Excise Collectorate has lodged a criminal complaint against M/s. Reliance Industries for evading excise duty to the tune of rupees 1.17 crores as reported in the Times of India on 5th August, 1987; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) Yes, Sir.

(b) The criminal complaint has been filed on 4-8-1987 against the company and the following per

- (1) Shri Sumanbhai T. Patei. Deputy Excise Officer
- (2) Shri Dilipbhai R. Patel, Excise Clerk
- (3) Shri Manubhai B. Patel, Excise Incharge.
- (4) Shri V.T. Pai, General Manager (Finance).
- (5) Shri N.H. An tani, Executive Director
- (6) Shri Dhiruthai H. Antani. Chairman & Managing Director
- (7) Shri Sohan Chaturvedi. Partner of (Chartered Accountants).
- (8) Shri Narotan bai B. Shah. Scnior Assistant (Chartered Accountants).

of M/s. Reliance Industries Ltd.

Do.

Do.

Do.

M/s. Chaturvedi and Shah

of M/s. Rajendra and Co.

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